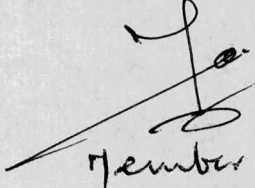
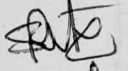
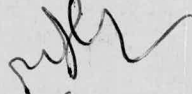
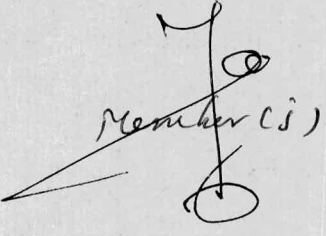


(A)

OA, 78/96.

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
10	28 $\frac{02}{02}$	Division bench matter. put up before next available division bench with OA, 74/96.  Member (J).	Free copy of the order dt-22-3-02 given to the both counsel.  SPY  S.O
11	22 $\frac{3}{02}$	None appears for the applicant to press the OA. Shri A.K. Bose, Senior Standing Counsel is present. The OA is dismissed for non-prosecution.  Member (A)  Member (S)	